

**COURT-II**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**Appeal No. 166 of 2015 & IA Nos. 269 of 2015**

**Appeal No. 144 of 2014 & IA No. 244 of 2014**

**Appeal No. 302 of 2013**

**Appeal No. 26 of 2013**

**Appeal No. 49 of 2013**

**Dated: 3<sup>rd</sup> March, 2017**

**Appeal No. 166 of 2015 & IA Nos. 269 of 2015**

**In the matter of:**

<b>State Load Despatch Centre, Karnataka</b>	...	<b>Appellant(s)</b>
<b>Vs.</b>		
<b>Central Electricity Regulatory Commission &amp; Ors.</b>	...	<b>Respondent(s)</b>

Counsel for the Petitioner(s) :

Counsel for the Respondent(s) :

**Appeal No. 144 of 2014 & IA No. 244 of 2014**

**In the matter of:**

<b>State Load Despatch Centre, Karnataka</b>	...	<b>Appellant(s)</b>
<b>Vs.</b>		
<b>Central Electricity Regulatory Commission &amp; Ors.</b>	...	<b>Respondent(s)</b>

Counsel for the Petitioner(s) :

Counsel for the Respondent(s) :

**Appeal No. 302 of 2013**

**In the matter of:**

<b>State Load Despatch Centre, Karnataka</b>	...	<b>Appellant(s)</b>
<b>Vs.</b>		
<b>Central Electricity Regulatory Commission &amp; Ors.</b>	...	<b>Respondent(s)</b>

Counsel for the Petitioner(s) :

Counsel for the Respondent(s) :

**Appeal No. 26 of 2013**

**In the matter of:**

**State Load Despatch Centre, Karnataka** ... **Appellant(s)**  
**Vs.**  
**Central Electricity Regulatory Commission & Ors.** ... **Respondent(s)**

Counsel for the Petitioner(s) :

Counsel for the Respondent(s) :

**Appeal No. 49 of 2013**

**In the matter of:**

**State Load Despatch Centre, Karnataka** ... **Appellant(s)**  
**Vs.**  
**Central Electricity Regulatory Commission & Ors.** ... **Respondent(s)**

Counsel for the Petitioner(s) :

Counsel for the Respondent(s) :

**ORDER**

Since, the post of Judicial Member is lying vacant and the process of selection of new Judicial Member is yet to be completed, the Court could not assemble today.

As agreed by the parties, the matter is listed for hearing on **02.05.2017.**

For Court Master

*suman*